

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

CP No. 193/241242/ND/2021

IN THE MATTER OF:

Shamsheer Eqbal Haider

.....Applicant

Vs.

Impression Technologies Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Chandra Shekhar Yadav Adv

For the Respondent : Adv Kashif Raza

ORDER

Ld. Counsels on behalf of both the sides are present. Pleadings are completed. List this matter for arguments on **05.06.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)